

OA 819/93

15.3.2000

Hon Mr S. M. R. Singh AM

None for the applicat.

Sri A.V. Srivastava for the
respondents. RA, if any, may
be filed within 2 weeks.

Put up for admission on 10.4.2000

WZ
AM

as
no RA received
so far
submitted

due

10/4/2000

Hon. Mr. S.K.I. Naqvi, J.M.

No representation. Put up for
admission on 05th May, 2000.

J.M.

/m.m./

5-5-2000

Honble Mr S. Biswas, P.M.

None for the parties. This is an
old case. The counsel for applicat is
absent continuously on different dates
posited given in the case. O.P. is dismissed
for default.
No costs.

S.R.

P.M.

10/8/